



Civil and Criminal Justice Cell



National Law Institute University, Bhopal

Presents

National Workshop on Drafting and Pleading

Mastering the Art of Legal Drafting: Dive Deep into Pleadings and Precision!

Fees: (Inclusive of Accommodation)

INR 2000/-

Workshop Dates:

30/09/2023 - 1/10/2023

Registration Deadline:

25/09/2023

Registration Link:

<https://forms.gle/5gBcdukUYj4RHUdh6>

ccjc@nliu.ac.in



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About CCJC

The Civil and Criminal Justice Cell (CCJC) at the National Law Institute University, Bhopal is a pioneering initiative that aims to generate scholarship and work as a think tank for the robustness and soundness of civil and criminal laws. Through its efforts, the CCJC aims to promote research, analysis, and dialogue on critical issues related to civil and criminal justice, the CCJC serves as a catalyst for change and progress

About The Conference

The workshop is a two-day workshop which would be divided in 6 sessions of drafting and pleading, which would emphasize on the fundamentals of drafting a legal document with precision and clarity.

About The Speaker

The workshop would be conducted under the guidance of eminent legal luminary Dr. Aman Hingorani, Advocate on Record, Supreme Court of India. Dr. Aman Hingorani practices as a lawyer and mediator in the Supreme Court of India and the Delhi High Court. He has been empanelled with the Supreme Court Legal Aid Services. He is trained in arbitration and has been appointed as an arbitrator by the Delhi High Court and acts as an arbitrator for P.H.D Chambers of Commerce and Industry.

Contact:

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